

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

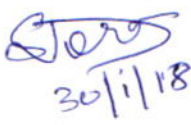
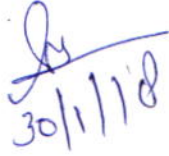
C.P No. 1443/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE PARTIES: ICICI Bank Limited.  
V/s.  
Anil Printers Limited.

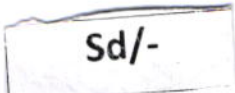
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

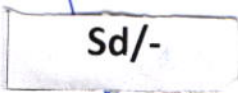
S. No.	NAME	DESIGNATION	SIGNATURE
1.	Shivani Vora i/b MDP & Partners for Applicant - ICICI Bank		 30/1/18
2.	Sanku Gohil i/b R.R. Nair for Respondents		 30/1/18

ORDER

CP No. 1443/I&BP/NCLT/MB/MAH/2017

At request of the Petitioners Counsel, list his matter on 20.02.2018.

  
Sd/-  
V. NALLASENAPATHY  
Member (Technical)

  
Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)